

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Revision No. 371 of 2016**

-----

Musafir Yadav @ Musafir Rai

... **Petitioner**

**Versus**

The State of Jharkhand and Others

... **Opposite Parties**

-----

**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

-----

For the Petitioner : Mr. Bijay Kumar Mishra, Advocate  
For the State : Mr. Suchendra Prasad, A.P.P

-----

**03/08.07.2020**

Hearing of this criminal revision petition has been convened and conducted through Video-Conferencing.

Mr. Bijay Kumar Mishra, the learned counsel appears for the petitioner and Mr. Suchendra Prasad, the learned A.P.P represents the State.

On the request of the learned counsel for the petitioner, post this matter on 24.07.2020.

**(Shree Chandrashekhar, J.)**

Amit/